

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

MA(IBC)/ 570(MB)2020 IA(I.B.C)/ 1190(MB)2021 IA(I.B.C)/
3679(MB)2023 IN C.P. (IB)/264(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Vidarbha Industries Power Limited

For FC : Sr. Adv. Vikram Nankani, Mr. Anugrah Robin Frey,
Ms.Padvhi Kumar, Ms. Ashika Jain.

For CD : Adv. Raghavi Sharma.

Section 7 of IBC

ORDER

Counsel for FC requests for time for hearing. He also submits that the proposed amendment will be carried out before the next date of hearing. **List on 07.05.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK